

LOK SABHA DEBATES

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of the Fifth Lok Sabha

[No. 1

2

LOK SABHA

Monday, March 8, 1976/Phalgun 18,
1897 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of one of our colleagues, a sitting Member of this House, Shri Moinul Haque Choudhury and one of our former colleagues, Shri K. C. Reddy

Shri Moinul Haque Choudhury, who passed away at New Delhi on the 13th February, 1976 at the young age of 53, was a Member of this House representing Dhubri constituency of Assam. Starting his career as a lawyer, he was elected to the Assam Legislative Assembly in 1952 and continued to be its Member till 1971. He was a Minister in the Assam Government during the years 1957 to 1967 and held a number of portfolios with distinction. He was connected with several educational institutions in his home State and was also associated with a number of religious organisations. He represented India in the U.N. General Assembly session in 1960 and 1967. He led the Indian Goodwill Delegation to Saudi Arabia in 1968 and represented India in the World Islamic Conference at Kuala Lumpur in 1969. Shri Choudhury became the

Union Minister of Industrial Development in March 1971 and held that office till July, 1972. In mid 1973 he was chosen as a special envoy to several European countries to explain India's position on the Bangladesh issue and he helped in projecting India's correct image abroad. A very amiable and highly cultured person, he used to take active part in the proceedings of the House. In his death the country has lost an able statesman and an eminent Parliamentarian.

Shri K. C. Reddy, who passed away at Bangalore on the 27th February, 1976 at the age of 74, had a very long Parliamentary career. Starting from 1930 he was a Member of the State Legislature of Mysore for 22 years. Thereafter he was a Member of Rajya Sabha during the years 1952—57 and of Second and Third Lok Sabha during the years 1957—65. He was also a Member of the Constituent Assembly during the years 1947 to 1950. A stalwart of the freedom struggle in the princely State of Mysore, Shri Reddy successfully launched satyagraha in 1947 for the establishment of responsible Government in Mysore State. He was elected leader of Mysore Legislative Assembly and formed the democratic Government in the State in 1947. A great administrator and a man of integrity, he served with distinction as Chief Minister of Mysore during 1947—52. He joined the Central Cabinet in 1952 and held various portfolios during the years 1952—63. In 1965 he was appointed Governor of Madhya Pradesh and he held that office till 1971. He participated in

many international conferences and was the leader of Indian delegation to the G.A.T.T. Session at Geneva in 1961. In his death the country has lost a great statesman, an able administrator and a patriot.

We deeply mourn the loss of these friends and I am sure that the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

ORAL ANSWERS TO QUESTIONS

बर्मा, श्रीलंका, उगांडा तथा मोजाम्बिक से आने वाले भारतीयों का पुनर्वास

*1. श्री मूल सचिव द्वारा : क्या पूर्ण और पुनर्वास मन्त्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1974 में बर्मा, श्रीलंका, उगांडा तथा मोजाम्बिक से कितने भारतीय परिवार भारत आए ;

(ख) उनके पुनर्वास के लिए क्या कार्यवाही की गई तथा पुनर्वास के लिए उन्हें कितनी सहायता दी गई ; और

(ग) इस कार्य पर कुल कितना खर्च हुआ ?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI RAM NIWAS MIRDHA): (a) The required information is as follows:

Arrivals during 1974

(i) Burma repatriates 2420 families by sea and 93 person by air.

(ii) Sri Lanka repatriates (under the Indo-Sri Lanka agreement) 10643 families.

There were no repatriates from Uganda and Mozambique during 1974.

(b) A statement is laid on the Table of the Sabha giving the details of the schemes for the rehabilitation of the repatriates from Burma, Sri Lanka, Uganda and Mozambique. [Placed in Library. See No. LT-10368/76].

(c) An expenditure of Rs. 4.18 crores was incurred on relief and rehabilitation of the repatriates from Burma, Sri Lanka, Uganda and Mozambique during 1974-75.

श्री मूल सचिव द्वारा : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि जो योजनाएँ उन्होंने अपने वक्तव्य में बताई हैं, वह कब बनाई गई हैं? क्या प्राजकल के महंगाई के जमाने में किसी को इतने रुपए में शहर में प्लाट मिल सकता है, या खेतों की जमीन मिल सकती है या व्यापार में लगाया जा सकता है ?

मैं यह भी पूछना चाहता हूँ कि बाहर में जो परिवार भारत में आए हैं उनमें से कितनों को नौकरी दे दी गई कितनों का सरकार ने जमीन दे दी और कितनों को व्यापार में लगा दिया गया और कितने परिवार आत्मनिर्भर हो गए हैं ?

जैसा वक्तव्य में बताया गया है, मैं जानना चाहता हूँ कि क्या 800 रुपये में शहर में किमा को अक्वड मिल सकता है, क्या मकान बन सकता है 3,000 रूपए में? यह स्कीम कब बनाई गई है और क्या उत्तक बाढ़ इनमें कोई परिवर्तन किया गया है? अब तक कितने परिवार बसा दिए गए हैं।

श्री राज्य निवास मिर्धा : जो योजनाएँ बताई गई हैं कि किस प्रकार की सहायता बाहर से आए हुए व्यक्तियों को दी जावी